

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-511
IB-239/ND/2022

IN THE MATTER OF:

Volkswagen Finance Pvt. Ltd.

...Applicant

Vs.

Ten Travels Pvt. Ltd.

...Respondent

SECTION

U/s 7 IBC

Order delivered on 28.09.2022

CORAM:

**SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

Mr. Sanjeev sagar, Ms. Nazia Parveen,
Mrs. Kajal Kiran Rai, Advs.

For the Respondent

Mr. Ashish Choudhury, Mr. Anand Kamal,
Advs.

ORDER

Due to paucity of time, list the matter on **04.10.2022**.

Amit Tiwari


FO (Court Officer)